Title: Need to frame a law to improve service conditions of Nurses in the country.

SHRI ANTO ANTONY (PATHANAMATHITTA): I invite the kind attention of the Government to the strike of nurses working in various States of the country. The reasons behind the strikes are same, i.e., bond and other unethical practices in nursing. The Government has already issued a directive to various State Governments to take appropriate action against system of taking a bond. However, rising tide of nation-wide protests of nurses shows that it is the high time to have a comprehensive law against bond and other unethical practices in nursing. If the Central Government is enacting a law, then it will force State Governments to have a comprehensive law against bond and other unethical practices that exist in nursing sector. Therefore, I humbly request a positive response from the Government in this regard.